

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/82/CAA/2017

NAME OF THE TRANSFEROR

: ITI WEALTH MANAGEMENT PVT LTD

NAME OF THE TRANSFERRE

: FORTUNE FINANCIAL SERVICES INDIA PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

A. RAMESHKUM AR

9600046359

rklegal office agmail 614

ORDER

Counsel for Petitioner present and submitted that he filed compliance by way of explanation to the objections put forth by the R.D. I am not since the objections are not complied with. Therefore, the Petitioner is directed to comply with the objections raised by the R.D. in para Nos.5 and 9 of the affidavit. No objection has been raised by the Official Liquidator. Time extended at request for making submissions. Put up on 18.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc